

<i>Sl. No.</i>	<i>Locality</i>	<i>No. of flats</i>
1	2	3
3.	Raghubir Nagar adjacent to Over head Tank	144
4.	Jahangirpuri	56
5.	Sunlight Colony	12
6.	Sarai Kale Khan Phase II	250
		906
	1991-92	
7.	Mangolpuri Phase I	192
8.	Mangolpuri Phase II	192
9.	Raghubir Nagar Phase I Raghubir Nagar Phase II	192
10.	Raghubir Nagar Phase III	144
11.	Raghubir Nagar Phase IV	112
		992

Punjab Red Cross Society

6467. BABA SUCHA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the organisational structure of the Punjab Red Cross Society;

(b) whether complaints of misuse/forcible collection of funds by the officers has been received:

(c) if so, indicate measures taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) According to the information received from the Indian Red Cross Society, the Punjab State Branch is one of the State Branches of the Indian Red Cross society formed under Indian Red Cross Society Act XV of 1920 of Parliament. Its headquarters is Chandigarh. The Governor of Punjab is the President and

the Chief Minister, Punjab (when in position) is the Vice-President and Chairman of the managing Body of the State Branch. First lady of the Punjab Raj Bhavan and the wife of the chief Minister, Punjab, are Pro-Vice Presidents. Managing Body consists of 55 members of which 4 are nominated, 10 ex-officio, 9 elected, 4 co-opted, 12 social workers and 12 representatives of the District Red Cross Branches. Indian Red Cross Society, Punjab State Branch has District Red Cross Branches in all the 12 Districts of the State with Deputy Commissioners as President.

(b) and (c). Indian Red Cross Society has informed that no complaint of misuse/forcible collection of funds by the officers has been received. However, in a memorandum submitted by Gram Panchayat, Bandalanu, Block Zira of Ferozepur District to the Governor on his visit to Ferozepur, it was represented that Government should stop raising funds for the Red Cross as it was considered a burden on the public. The matter was referred to the Deputy Commissioner and President of the District Red Cross Branch, Ferozepur, who has informed the Indian Red Cross Society that the collections are made on voluntary basis and used for promotion of health, prevention of disease and mitigation of suffering caused by Natural or man-made epidemics such as wars and floods.

Bhimsagar Irrigation Project of Rajasthan

6468. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the date of the commencement of the Bhimsagar Medium Irrigation Project in Jhalawar district of Rajasthan;

(b) the progress made in the completion of that project; and

(c) by which time is it likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). According to Annual Plan Document (1990-91) of the State Government, this first Plan Project stands completed by the end of Seventh Plan.

Recognition of UCMS

6469. PROF. VIJAY KUMAR MALHOTRA:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the demand of the National forum of Teachers for recognition of University College of Medical Sciences (UCMS) by the Medical Council of India; and

(b) if so, the reason for not giving recognition to the University College of Medical Sciences?

THE MINISTER OF STATE OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Central Government have already clarified that MBBS degree awarded by the Delhi University to the students of University College of Medical Sciences is a recognised medical qualification and the University College of Medical Sciences is a recognised medical college for the purposes of Indian Medical Council Act, 1956.

Construction of Out-Fall Structures in Yamuna Vihar

6470. SHRIMATI GEETA MUKHERJEE: Will the Minister of URBAN DEVELOPMENT be pleased to state: